

ITEM NO.21

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).461/2024

AZAD SINGH KATARIA

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

FOR ADMISSION..... [ONLY W.P. (C) NO. 39/2025 IS LISTED UNDER THIS ITEM]

WITH

W.P.(CrI.) No. 39/2025 (PIL-W)

FOR GRANT OF INTERIM RELIEF ON IA 16331/2025

IA No. 16331/2025 - GRANT OF INTERIM RELIEF

Date : 03-12-2025 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE UJJAL BHUYAN

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. Tushar Jain, AOR

Mr. P. Mohith Rao, AOR

Ms. J Akshitha, Adv.

Mr. Eugene S Philomene, Adv.

Mr. Eshan Kumar Saxena, Adv.

Mr. Shreyas Kaushal, Adv.

For Respondent(s) Mr. Naveen Sharma, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on 11.12.2025 along with all the connected matters.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR